1	2	3
3.	AIRTEL/BAL/BHL	4,22,958
4.	BSNL	1,69,406
5.	IDEA/ICL/ABTL	3,07,050
6.	LOOP	81
7.	MTNL	6,404
8.	QTL (HFCL)	6,367
9.	RELIANCE/RCL/RTL	3,10,910
10.	SSTL (MTS)	19,580
11.	STEL	2,551
12.	SPICE TELECOM	24,089
13.	TATA/TTSL/TTML	1,82,795
14.	UNINOR/TELEWINGS	62,740
15.	VODAFONE	3,96,740
16.	VIDEOCON	6,758
	Grand Total	20,66,265

Unearthing of illegal telecom operations by TERM Cell

- 1651. DR. R. LAKSHMANAN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:
- (a) whether it is a fact that Telecom Enforcement, Resource and Monitoring (TERM) Cell has unearthed illegal telecom operation across the country which were being operated in contravention of Section 4 of the Indian Telegraph Act, 1885;
- (b) if so, the details of operators and the action taken against the illegal operators; and
- (c) whether Government has assessed the loss to the exchequer due to illegal telecom operations, if so, the details thereof?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) to (c) Yes Sir, during last year *i.e.* 2015 and current year (upto January 2016), a total of 25 cases in respect of illegal telecom operations which were being operated in contravention of Section 4 of Indian Telegraph Act, 1885 have been unearthed by Telecom Enforcement, Resource and Monitoring (TERM) Cells across the country. The Year wise details of individual cases indicating the name of company, action taken, estimated notional loss are given the Statement.

Statement Unearthing of illegal telecom operations by TERM Cells

Sl. No.	Year	Customer/ Company found with illegal telecom operation	Action Taken	Estimated Notional Loss
1	2	3	4	5
1.	2015	Mr. Harish Kumar S/o Mr. Shankar Lal, A-271 opposite IPS School, Ganga Nagar, Meerut, Uttar Pradesh.	FIR No: 40/2015 dated 16/01/2015	₹ 350.3 lakhs
2.	2015	Yasir Nayyar s/o Islam Nayyar, Sharukh Nayyar s/o Islam Nayyar, Imran s/o Nasim, Zabair Khan s/o Jabbar Khan, Amjad s/o Ser Mohd, Janeshwar s/o Ram Swarup, Mohhalla Neem Talla Town Gangoh Police station Gangoh, Saharanpur, Uttar Pradesh	FIR No. 389/2015 dated 04/08/2015	₹ 13.70 lakhs
3.	2015	Shri Rashmi Ranjan Mohanty, M/s Bigband Communications Pvt. Ltd., Saheed Nagar, Bhubaneswar, Odisha	Complaint lodged with Police authorities	₹ 2.58 lakhs
4.	2015	M/s Telspin Projects Pvt. Ltd. & M/s Banik International, located at Systron Building, 5th Floor, J-5, Block-EP & GP, Sec-V, Salt lake, Kolkata-700091	FIR No: 28/15 dated 16/03/2015	₹ 372.18 lakhs
5.	2015	M/s Trilokpati Food Processing Pvt. Ltd, Nr Hunuman Temple, Liliya Mota, Amreli, Gujarat	FIR No: I 32/214 dated 13.12.2014	₹ 100.5 lakhs
6.	2015	M/s Prachi Mobile Store, Bengalipura, Wadala, Mumbai	FIR No. 115/2015 dated 07/05/2015	₹ 170 lakhs
7.	2015	Anuroop Pittala and P. Sidhartha, 12-1-881/A, Asif nagar, Mallepally X Roads, Near Gandhi Statue, Behind Asif nagar Police Station, Hyderabad	FIR No. 10/2015 dated 10-01-2015.	Nil (No active Setup found)
8.	2015	Gaddam Raj Sai Rahul Kumar, Moreis Krishna Chaitanya and Pitlam Ramakanth, Flat No. 207, Sivam Elite Apartments, Near Reliance Fresh, Hydershah Kote, Suncity, Hyderabad	FIR No. 10/2015 dated 10-01-2015	Nil (No active Setup found)
9.	2015	M/s Astavinayak Consultant & IT, Shop No B-231, Bhaskar commercial complex -2, Mayekar Wadi, Near Platform No. 8, Virar (West), Maharashtra.	FIR No: 53/15 dated 22-01-2015	Case is under investigation

1	2	3	4	5
10.	2015	Mr. Sanjay Jaypal Kagwade, Janta Chowk, 1st Floor, Above Mayur Sadi Center, Ichalkaranji, District Kolhapur, Maharashtra.	FIR No: 11 dated 23-01-2015	Case is under investigation
11.	2015	M/s Shree Business Solutions Pvt. Ltd, at the datacenter of Mis inspected/ Raided Netmagic IT Services Private Limited H-223, sector-63, Noida	FIR No. 1141/15 dated 28.10.2015	₹ 250 lakhs
12.	2015	M/s Piyush Cyber Cafe, I-126, Adhyapak Nagar, Najafgarh Road, Nangloi, New Delhi.	Complaint lodged with Police authorities on 13-01-2015	₹ 2.20 lakhs
13.	2015	M/s High Flyer Network / Chaudhary Cable Network, RZ Block, Nihal Vihar (Nr. Hanuman Mandir), Nangloi, New Delhi-41.	Complaint lodged with Police authorities on 17.02.2015.	₹ 3.22 lakhs
14.	2015	M/s Shiv Internet Services, Shop No. 2, 1st Floor, DDA, Nehru Market, Jwalapuri Opp. B Block, Barat Ghar, Nangloi, New Delhi.	Complaint lodged with Police authorities on 24.04.2015	₹ 3.22 lakhs
15.	2015	M/s Krishna Internet Services, Block RZ-A-32, Nihal Vihar, Nangloi, Delhi-41	Complaint lodged with Police authorities on 15.04.2015	₹ 3.22 lakhs
16.	2015	Varun Enterprises and Shree Business solutions. (Operating from Delhi and Ghaziabad)	FIR No.752/15 dated 28.10.2015	₹ 273 lakhs
17.	2015	Binsoft Techno Solutions, Jakooramma Building, #1/1, 1st 'E' Cross, 1st Main, Matikere, Bangalore		₹ 6 lakhs
18.	2015	Shri Sarat Chandra Moharana, M/s Biswa Broadband, Kopanda, Jajpur Road, Odisha	Complaint lodged with Police authorities	₹ 0.69 lakhs
19.	2015		FIR No.1401, dated 27/11/2015	Being a recent case, notional loss is under calculation.

Summary of 2016: Total no. of cases unearthed - 05 Nos

Internet network of BSNL in rural areas of Andhra Pradesh and Telangana

1652. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether BSNL has extended its internet network to rural areas of Andhra Pradesh and Telangana; and
 - (b) if not, whether there is any time-frame to achieve the target?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) and (b) The internet service of Bharat